290 IT CEU 121 एव EFF डायरी सख्या(77 GOVERNMENT OF INDIA हातर 1 7 SEP 2024 MINISTRY OF DEFENCE ARMED FORCES TRIBUNA PRINCIPA BENCH नड दिल्ल West Block - VIIF Phone : 26105124 Sector - I, R.K.Puram Fax No: 26105361 New Delhi - 110 066 Dated: 09th September, 2024. F. No. 2(17)/2013/Rect/AFT/PB/Adm-I

#### CIRCULAR

Applications are invited for filling up the post of Principal Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi on deputation basis for a period of three years from suitable candidates, who fulfill the following eligibility conditions:-

Name of the Post	No. of Post	Pay scale (Rs.)	Eligibility conditions
Principal Registrar (General Centrai	01	Pay Matrix Level - 14 (Rs 144200-218200)	Officers in the Central Government or State Government or Supreme Court or High Court or District Courts or Statutory/Autonomous bodies having pensionery benefits :
Service, Group 'A', Gazetted, (Non-Ministerial)		2	(a) (i) holding analogous post on regular basis in the parent cadre or Department; or
			(ii) posts in the Level-13 of the Pay Matrix with three years regular service in the grade in the parent cadre or Department.
			<ul> <li>(b) having fifteen years of experience in personnel and Administrative or Judicial work and</li> <li>(c) holding a degree in Law from a recognised university.</li> </ul>
			Note 1:-The departmental officers in the feede grade who are in direct line of promotion, sha not be eligible for consideration for appointmen on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion channel.
F			Note 2: The period of deputation including the period of deputation in another ex-cadre pos- held immediately preceding this appointment if the same or some other Organization of Department of the Central Government shall no ordinarily exceed four years.
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2. The pay of the officer selected on deputation basis will be governed by DoP&T O.M. No. 6/8/2009-Estt(Pay-II) dated 17.06.2010, as amended, from time to time.

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3. The departmental officers in the feeder grade who are in direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointments by promotion channel.

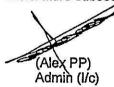
4. The maximum age limit for appointment by deputation shall not exceed 56 years with a residual service of four years on the closing date of receipt of applications.

5. The application in the prescribed pro forma (Annexure-I) of the eligible officer, who can be spared in the event of his/her selection may be forwarded to the Principal Registrar(I/c), Armed Forces Tribunal, Principal Bench, West Block-VIII, Sector-I, R.K. Puram, New Delhi – 110 066 by the Department latest by 08.11.2024 along with photo copies of the Annual Confidential Reports for the last five years of the candidates along with Vigilance Clearance Certificate.

5 The applications received without supporting documents, photograph, unsigned and incomplete, in any manner, shall be summarily rejected.

The it may please be noted that this Office is not yet enlisted in the Directorate of Estate for allotment of GPRA (General Pool Residential Accommodation).

3 Candidate selected for the post will not be permitted to withdraw his candidature subsequently.



#### Enclosure: Annexure-1

#### **Distribution :-**

- 1. The Secretary General, Supreme Court of India
- 2. The Registrar General, All High Courts with a request to circulate the same amongst eligible officers of Registry and District Courts.
- 3. The Principal Registrar, Central Administrative Tribunal, New Delhi
- 4. The District Judge-1 & Session Judge, Tis Hazari Court Delhi.
- 5. The Secretary General, National Human Rights Commission, New Delhi.
- 6. The Registrar, National Company Law Appellate Tribunal, New Delhi.
- The Registrar, National Company Law Tribunal, New Delhi.
- 8. The Under Secretary, MoD, AFT Cell, New Delhi
- 9. Recruitment Cell, Rajya Sabha Secretariat with a request to circulate the same in your secretariat.
- 10. Recruitment Cell, Lok Sabha Secretariat, with a request to circulate the same in your secretariat
- 11. The Registrar University of Delhi with a request to circulate the same amongst eligible officers.
- 12. The Registrar University of Dr. B.R. Ambedkar University Delhi with a request to circulate the same amongst eligible officers.
- 13. The Registrar University of Jawaharlal Nehru University Delhi with a request to circulate the same amongst eligible officers.
- 14. The Registrar University of Jamia Millia Islamia University Delhi with a request to circulate the same amongst eligible officers.

# <u>ANNEXURE-I</u>

## BIO-DATA/CURRICULUM\_VITAE PROFORMA

Post applied for	
1. Name and Address	
(in Block Letters)	
2. (I)Date of Birth (in Christian era) (II) Mobile No.	
(iii) E-mail I.D.	
3. (i) Date of entry into service	
(ii) Date of Retirement under Central/	······································
State Government Rules	
4. Educational Qualifications	
5. Whether Educational and other	······································
qualifications required for the post are	
satisfied. (If any qualification has been	<b>N</b>
treated as equivalent to the one prescribed	*
in the Rules, state the authority for the	*
same)	-
Qualifications/Experience required as	Qualifications/experience possessed by the officer
mentioned in the advertisement/circular	
Essential	Essential
A) Qualification	A) Qualification
B) Experience	B) Experience
Desirable	Desirable
A) Qualification	A) Qualification
B) Experience	B) Experience
5.1 Note: This column needs to be amplified	to Indicate Essential and Desirable Qualifications as
Circular/and insue of Advertisement in "	Ministry/Department/Office at the time of issue of
Circular/and issue of Advertisement in the Em	ployment News.
subjects may be indicated by the candidate.	Qualifications Elective/main subjects and subsidiary
6. Please state clearly whether in the light	of entropy
made by you above, you meet the requisite	Essential
Qualifications and work experience of the post	LOGENINA)
6.1 Note : Borrowing Departments are to pr	ovide their specific comments /views confirming the
relevant Essential Qualification/Work experien	ce possessed by the Candidate (as Indicated in the
Bio-data) with reference to the post applied.	respected by the panduate (as mulcated in the
7. Details of Employment, in chronological ord	er. Enclose a separate sheet duly authenticated by
your signature, if the space below is insufficient	· · · · · · · · · · · · · · · · · · ·
Office/Institution Post held on From To	*Pay Band and Nature of Duties (in detail)
regular basis	Grade Pay/Pay highlighting Experience
	-Scale of the post required for the post
	held on regular applied for
	basis .

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15 The Registrar University of Guru Gobind Singh Delhi with a request to circulate the same amongst eligible officers.

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- 16. The Registrar Delhi Technological University of Delhi with a request to circulate the same amongst eligible officers.
- 17. The Registrar Indian Law Institute Delhi with a request to circulate the same amongst eligible officers.

 Directorate General of Employment, Ministry of Labour and Employment, NCS Coordination Section Shram Shakti Bhawan, Rafi Marg, New Delhi 110001, Email – <u>ddq-dqet@nic.in</u>

You are requested to upload the said advertisement in NCS portal.

19. IT Cell In-charge, AFT(PB)

You are hereby advised to upload the said advertisement in AFT(PB) website,www. aftdelhi.nic.in and also upload in DoP&T website and confirm.

- 20 The JAG Branch Army/Navy/Air Force, New Delhi
- 2\* All Ministries of Gol.
- 22 The Chief Secretary, Govt. of NCTD, Delhi Secretariat, I.P. Estate, New Delhi 110002
- 23 Controller General of Defence Accounts, Ulan Batar Road, Palam, Delhi Cantt-110010
- 24 Office of the Controller General of Accounts, Mahalekha Niuyantrak Bhawan, Ministry of Finance, GPO Complex Block-E, Aviation Colony INA Colony, Delhi – 110023
- 25 Office of the Comptroller & Auditor General of India, Pocket-9, Deen Dayal Upadhyaya Marg, New Delhi.
- 26. Office Copy.

### ANNEXURE-1

### BIO-DATA/CURRICULUM VITAE PROFORMA

Post applied for	
1. Name and Address (in Block Letters)	
2. (i)Date of Birth (in Christian era)	
(ii) Mobile No.	
(iii) E-mail I.D.	
3. (i) Date of entry into service	
(ii) Date of Retirement under Central/	
State Government Rules	
4. Educational Qualifications	
5. Whether Educational and other	
qualifications required for the post are	
satisfied. (If any qualification has been	. And
treated as equivalent to the one prescribed	
in the Rules, state the authority for the	
same)	Qualifications/experience possessed by the officer
Qualifications/Experience required as	Qualifications/experience possessed by the enteer
mentioned in the advertisement/circular	Essential
Essential	
A) Qualification	A) Qualification B) Experience
B) Experience	Desirable
Desirable	A) Qualification
A) Qualification	B) Experience
B) Experience	d to indicate Essential and Desirable Qualifications as
5.1 Note : This column needs to be amplified	e Ministry/Department/Office at the time of issue of
mentioned in the RRs by the Administrative	e Willisty/Department Chico at the sine of the
Circular/and issue of Advertisement in the Em	e Qualifications Elective/main subjects and subsidiary
5.2 In the case of Degree and Post Graduat	
subjects may be indicated by the candidate. 6. Please state clearly whether in the ligh	t of entries
6. Please state clearly whether in the light made by you above, you meet the requisit	e Essential
Qualifications and work experience of the pos	st
6.1 Note: Borrowing Departmente are to p	ence possessed by the Candidate (as Indicated in the
Bio-data) with reference to the post applied.	
7 Details of Employment, in chronological o	rder. Enclose a separate sheet duly authenticated by
your signature, if the space below is insufficie	nt
Office/Institution Post held on From	
Office/Institution Post held on From	Grade Pay/Pay highlighting Experience

Office/Institution Post held on From regular basis	To Pay Band and Nature of Duiles (in detail) Grade Pay/Pay highlighting Experience Scale of the post required for the post held on regular applied for basis

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### Certification by the Employer/Cadre Controlling Authority

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The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possess educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2. Also certified that;

(i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.

(iii) His /Her integrity is certified.

(III) His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.

(iv) No major/minor penalty has been imposed on him/her during the last 10 years OrA list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be).

Countersigned

Employer/Cadre Controlling

(Authority with Seal)

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14. Total emoluments pe	r month now drawn		···-···
Basis Pay in the PB	Grade Pay	Total Emoluments	
			80

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15. In case the applicant belongs to an Organization which is not following the Central Government Payscale, the latest salary slip issued by the organization showing the following details may be enclosed.

Basic Pay with Scale of Pay and rate of increment	Dearness Pay/interim relief/other Allowances etc., (with break-up details)	Total Emoluments	
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16. Additional information, if any, relevant to the post you applied for in support of your suitability for the post. This among other things may provide information with regard to (i) additional academic . qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)	
17. Whether belongs to the Scheduled Castes; the Scheduled Tribes, the Other Backward Classes, and other special categories	· · · · · · · · · · · · · · · · · · ·

I have carefully gone through the vacancy circular/advertisement and I am well aware that the information furnished in the Curriculum-Vitae duly supported by the documents increspect of Essential Qualification/Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

(Signature of the candidat	e)
	2.50

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Address:

Date:

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